## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY --- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.151 of 2017 in CP/68/ 241/HDB/2017
NAME OF THE COMPANY	Ashwini Suman Kumar -Ascendia Technology Solutions (India) Private Limited
NAME OF THE PETITIONER(S)	Ascendia Technology .LLC
NAME OF THE RESPONDENT(S)	Ashwini Suman Kumar- Ascendia Technology Solutions(India) Private Limited
UNDER SECTION	241

## **Counsel for Petitioner(s):**

Designation	E-mail & Telephone No.	Signature
pcs	csshariff2011 @ gnail on 7255700201	Rofeculleshuly
2		
	Designation  PCS	CS Charitiman (A)

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GAURAN KWATRA	ADVOCATE	988505822)	
	,		

## **Enclosed Order Sheet**

Heard Shri Rafeeulla Shariff, Learned PCS for the Petitioner and Shri Garurav Kwatra, Learned Counsel for the Respondent

CP withdrawn by separate orders.

Member (T)

Member (J)

Bm